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Court No.1.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

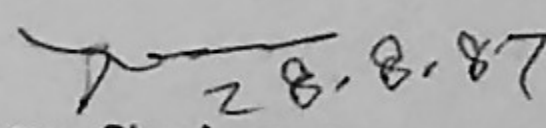
Registration (T.A.) No.1070 of 1986

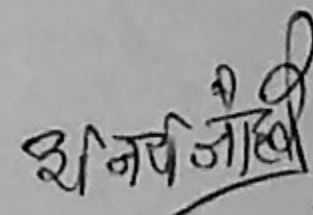
Raja Ram v. Union of India & others.

Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri, A.M.

(Delivered by Hon. S.Zaheer Hasan, V.C.)

On 20.7.1987 neither the applicant nor his counsel was present and it was ordered that the case be listed for hearing on 28.8.1987 and necessary information be be sent to the applicant as well as his counsel. Notices were issued. To-day again no one is present on behalf of the applicant. Sri K.C. Sinha is present on behalf of the respondents. The application (Suit No.381 of 1985) is accordingly dismissed in default.


Vice-Chairman.


Member (A).

Dated: August 28, 1987.

PG.